GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.3484 TO BE ANSWERED ON 17.12.2024

BUDGET ALLOCATION

3484. ADV. CHANDRA SHEKHAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total budget allocation for the Ministry during the last three financial years, year-wise;
- (b) the budget allocation for schemes like the National Social Assistance Programme (NSAP) and the Scheme for Empowerment of Persons with Disabilities (Divyangjan) during these years; and
- (c) the impact of these budget allocations on the implementation of these schemes, especially in terms of reaching beneficiaries and achieving programme objectives?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

(a): Department-wise Budget Allocation of Ministry of Social Justice and Empowerment for the last three financial year is given below:

Department of Social Justice and Empowerment

(Rs. In crore)

Year	Budget Estimates	
2021-22	10,517.62	
2022-23	11,922.51	
2023-24	12,847.02	

Department of Empowerment of Persons with Disabilities

(Rs. In crore)

Year	Budget Estimates	
2021-22	1,171.77	
2022-23	1,212.42	
2023-24	1,225.15	

(b): The details of Budget allocated under National Social Assistance Programme (NSAP) Scheme including Indira Gandhi National Disability Pension Scheme (IGNDPS) during last three years is given below:

Financial Year B.E of NSAP (Rs. In Crores)		B.E IGNDPS (Indira Gandhi National Disability Pension Scheme) (Rs in crore)	
2021-22	9,200.00	297.37	
2022-23	9,652.31	290.00	
2023-24	9,636.32	289.96	

The Department of Empowerment of Persons with Disabilities is implementing four Central Sector Schemes and budget allocation of the schemes for the last three years is given below:

(Rs. In crore)

Scheme Name	Budget Allocation (BE)		
Scheme Name	2021-22	2022-23	2023-24
Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP Scheme)	220.00	235.00	245.00
Deendayal Divyangjan Rehabilitation Scheme (DDRS)	125.00	125.00	130.00
Scheme for Implementation of Rights of Persons with Disabilities Act 2016 (SIPDA)	209.77	240.39	150.00
Scholarships for Students with Disabilities	125.00	105.00	155.00

(c): The Ministry of Rural Development operates the NSAP. The objective envisaged under NSAP is to provide basic level social security assistance to marginalized and vulnerable category of citizens such as Old age, Divyangjan and Widows belonging to BPL category across the country. Financial support provided under NSAP has been helpful in meeting day to day requirements of the beneficiaries. NSAP helps in reducing poverty and bridging the gap between vulnerable groups viz. elderly, women and disabled and the general population.

The Department of Empowerment of Persons with Disabilities acts as a nodal agency for matters pertaining to the disability and persons with disabilities including effecting closer coordination among different stakeholders: related Central Ministries, State/UT Governments, NGOs etc. in matters pertaining to disability. Objectives envisaged under the Schemes of the Department for empowerment of persons with disabilities are physical rehabilitation, which includes early detection and intervention, counseling and medical rehabilitation and assistance in procuring appropriate aids and appliances and providing educational rehabilitation including vocational education and economic rehabilitation and social empowerment.

There has been significant achievement in fulfillment of the laid down objectives for the welfare and rehabilitation of the persons with disabilities through the financial support provided under above major Schemes of the Department of Empowerment of Persons with Disabilities.
